

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 132/(MAH)/2017

CORAM:

Present:

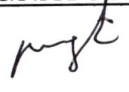
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.04.2017

NAME OF THE PARTIES: M/s. Prachar Communications Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
	Prachar Singh	Adv of creditor of petitioner.	

Common Order

CSP 129/230-232/NCLT/MB//MAH/2017

CSP 130/230-232/NCLT/MB//MAH/2017

CSP 131/230-232/NCLT/MB//MAH/2017

CSP 132/230-232/NCLT/MB//MAH/2017

CSP 133/230-232/NCLT/MB//MAH/2017

At request of the Creditor and Regional Director, Mumbai, list this matter to
26.4.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)